

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.607/10 & O.A.No.639/10

Tuesday this the 18th day of January 2011

C O R A M :

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

O.A.No.607/10

Binish Gangadharan,
S/o.Gangadharan,
GDS MC, Perakom PO.
Residing at Parayil Thykkatt, Perumbilavu PO – 680 519.Applicant

(By Advocate Mr.P.C.Sebastian)

V e r s u s

1. Union of India
represented by Secretary to Govt. of India,
Ministry of Communications, Department of Posts,
New Delhi.
2. The Sr. Supdt. of Post Offices,
Thrissur Division, Thrissur – 680 001.
3. Vijayan K.K.,
GDS MD Vettukad PO, Thrissur.
Now working as Postman, Ollur PO.
4. Jayasankar A,
GDS SV Punkunnu,
Now working as Postman,
Thrissur Head Post Office.
5. Abdulkader VU,
GDS MD, Chelakode PO,
Now working as Postman, Chelakkara PO.
6. Mukundan KP,
GDS MD Tali PO,
Now working as Postman JMPO, TCR East.

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7. Kailasan PS,
GDS MD Thaikad PO,
Now working as Postman, Mullassery PO. ...Respondents

(By Advocate Mr. George Joseph, ACGSC [R1&2])

O.A.No.639/10

Smt.Jayalakshmi CM,
D/o.Mukundan,
Working as GDS BPM, Kiralur PO.
Residing at Chelattu House,
Kiralur, Wadakencherry – 680 061. ...Applicant

(By Advocate Mr.P.C.Sebastian)

V e r s u s

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Now working as Postman, Mullassery PO. ...Respondents

(By Advocate Mr.M.K.Aboobacker, ACGSC [R1&2])

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These applications having been heard on 18th January 2011 this Tribunal on the same day delivered the following :-

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

Both these applications along with some connected matters were posted today. The counsel appearing for the applicants in the above two cases seeks permission to withdraw the applications as they have become infructuous. Accordingly, the O.As are dismissed as infructuous.

(Dated this the 18th day of January 2011)


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE P.R.RAMAN
JUDICIAL MEMBER

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